(vi) The Government does not generally extend sovereign guarantee to borrowings by enterprises. Exceptions are made in select cases on consideration of special terms of the loan or the nature of the public sector undertaking raising the borrowings.

NRI Deposits with SBI

2526. SHRIMATI KAMLA SINHA: Will the Minister of FINANCE be pleased to state:

- (a) what is the Non-Resident Indians' total deposit with SBI in 1992-93; and
- (b) what has been the inflow and outflow ratio of the deposits during the same period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENT-AFFAIRS (DR. AHMED): (a) and (b) As per the report of State Bank of India the total Non-Resident Indians' (NRIs) deposits with the Bank at the end of March 1992 and upto 19th February 4906 crores 1993 were Rs. Rs. 5784 crores respectively, showing a growth of Rs. 878 crores upto 19th March 1992 February 1993 over levels. The information regarding inflow and outflow ratio of NRI deposits is not generated by the data reporting system.

Excise Duty collection from Vidarbha Region

2527 SHRI SURINDER KUMAR SINGLA:

> DR. SHRIKANT RAMCHAN-DRA JICHKAR:

Will the Minister of FIN-ANCE be pleased to state:

- (a) what are the names of the first twenty five largest Central excise duty payers and the amount of central excise paid or due on them for the last three years in the Vidarbha (Nagpur) region of Maharashtra;
- (b) what is the total amount of excise duty collected from Vidarbha region during the last three years; and
- (c) what is the total amount of arrears due and the names of the first 10 parties in arrears and the amount of arrears on them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY): (a) Statement showing the names of the first 25 largest Central excise duty payers and the amount of Central excise paid during the last three years.

Statement

Name of Duty Payers	Amount of Excise Du		Central Excise	
	(Rs. in cro	res)		Duty due As on 28-2-93
	1989-90	1990-91	1991-92	(Rs. in Lakhs)
D.C.L. Polyester Ltd., Mouda	6.39	59.70	165.16	Nil
L & T, Awarpur	41.13	49.43	54,52	Nil
Ballarpur Inds. Ltd., Awarpur	25.78	22.74	32.22	32.84
Hindustan Lever Ltd., Yeotmal/Khamgaon	. 18.40	24.14	26.75	52.25

Name of Duty Payers		Amount of Contral Excise Duty Paid (Rs. in crores)			Central Excise Duty due As on 28-2-93
		1989-90	1990-91	1991-92	(Rs. in Lakhs)
Manikharh Cement, Gadchandur		12.39	21.38	23.61	2,38
A.C.C. Ltd., Ghugus		10.09	12.43	15.73	MI
M.E.L., Chandrapur		9.43	10.98	14.27	Nil
Voltas Ltd., Warora		4.38	4.73	10.99	4.74
Universal Ferro Alloys, Tumsar		6.15	8.36	9.71	19.19
V.I.P. Inds. Pvt. Ltd.		2.57	3,96	6.69	7.33
Khandelwal Ferro Alloys Ltd., Kanhan .		3.36	4.66	4.09	0.9
Sun Flag Inron & Steel Ltd., Bhandara .		2.68	3:01	3.42	8.9
Bajaj Plastic Ltd., Nagpur		3.73	2.31	3,53	7.08
Nippon Denro Ispat Ltd., Kalmeshwar .	,	2.49	3.88	3.32	18.89
Orient Syntex Ltd., Yeotmal		1.48	1.46	3.43	32.43
Noble Explochem Ltd., Hingni		1.35	1.54	2.58	0.72
Central Cables Ltd., Nagpur		1.08	1.18	2.53	42.30
Jijamata Sah. Sakhar Karkhana Dusarbid	-	0.64	0.97	2.06	1.90
Vasant Sah. Sakhar Karkhana Pophali .		1.44	1.44	2.05	Ni
R.S.R.M. Hinganghat		1.81	1.34	2.01	N
Ashok Leyland Gadegaon		0.27	1.14	1.98	0.8
Empress Mills Nagpur		1.64	1.40	1.65	13.6
Vardban Syntex Khamgaon		1.93	1.38	1.64	5.0
Moti Electrical Nagpur		1.04	1.99	1.39	N
Coventry Springs Engg. Ltd., Nagpur		1.69	1.34	1.25	N

(b) The total amount of excise duty collected from Vidarbha during the last three years is given below:-

Amount of duty collected (Rs. in crores) Year 1989-90 212.82 1**990-**91 . 295.91 1991-92 455.83

(c) As on 1-3-93 the total amount of arrears outstanding is Rs. 21.00 crores. The nafes of first ten parties in arrears and amount of the arrears against each of them is given below:—

Name of the Party		٠			Amount of arrears (Rs. in crores
Simplex Mills, Akola					5, 35
Stretch Fibre, Nagpur	-				2.75
Hari Vishnu Packaging Ltd., Nagg	our				2.30
Hindustan Lever Ltd., Khamgao	on .				0.52
Wox Collers, Nagpur					0.48
Central Cables Ltd., Nagpur .					0.42
Ashok Babulal Wadhwani, Gondi	ia .				0.38
Nagpur Alloys Casting, Nagpur	<u>.</u>				0.38
Chandrapur Conductors Pri. Ltd.,	Cain	lrapur			0.37
Ballarpur Ind. Ltd., Ballarpur.			•		0.33

Income Tax arrears from Assessees of Vidarbha Region

2528. SHRI G. PRATHAPA REDDY:

DR. SHRIKANT RAMCHAN-DRA JICHKAR:

Will the Minister of FINANCE be pleased to state:

- (a) the names of the first twenty five largest Income tax payers in the Nagpur (Vidarbha) region of Maharashtra and the amount of Income tax paid or due on them for the last three years:
- (b) what is the total amount of Income tax collected from Vidarbha region during the last three years;
- (c) what is the total amount of arrears due and the names of the first ten parties?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY): (a) to (c) The information is being collected and will be laid on the Table of the House.

.. Pending cases under Benami . Transaction Act

2529. DR. YELAMANCHILI SIVA-JI: Will the Minister of FINANCE be pleased to state:

- (a) what is the number of cases pending under Benami Transations Act (Prohibition) 1988:
- (b) what is the total value involved;
- (c) since, how long they are pending;
- (d) what is the stage of each case; and
- (e) what is the number of cases that have been settled?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRAS EKHAR MURTHY): (a) Sir, the authority to be prescribed for implementing the Act and the procedure to be followed by the authority in respect of agricultural and non-agricultural transactions are under the active consideration of the Government. Since a final